


[17/12/2019]


प्रश्न सं. [क. 960]
वि० सं० नारायणपुर - 960

परिविष्ट अ

Annexure-A

S. No.	Name of Examination	Year
1	Police Constable	2012-2014
2	PMT	2004-2013
3	Van Rakshak	2012-2013
4	Subedar/SI/PC	2012-2014
5	Samvida	2011-2012
6	Pre PG	2006, 2011-2012
7	Jail Prahari	2012, 2014
8	Asstt Programmer & Data Entry	2009, 2013
9	RTO Constable	2012
10	Patwari	2008
11	Jr. Food Supply Officer	2012
12	Excise Const. & MP Dairy Fed. & Guruji Second Test	2011-12


पुलिस अधीक्षक
एसटीएफ(मुख्या) भोपाल


असुभाषा अघिष्कारि
मध्य प्रदेश शासन:
इ (पुलिस) विभाग, वी (1)
बिलासपुर, भोपाल

वि.सं.नं. ५०३-१६०

परिशिष्ट "क" 11

Annexure-B

PROFORMA

S. No.	Exam Year	Name of Exam	FIR No.	Sections	Name of PS	District	Name and add. of accused	CBI Case No.	Present Status
1	2012	PMT	4	5	6	7	8	9	10
1	2012	PMT	Cri. No. 12/2013 04-07-12	120B r/w 420, 467, 468, 471 and 201 of IPC, S.13(1)(d) r/w 13(2) PC Act, S. 66 r/w 43(i) IT Act and 3(D)(1)(2)/4 MP Recognized Examination Act.	STF	Bhopal	(1)Ajay Goenka, Chirayu Medical College, Bhopal. (2)J.N. Chouksey, LN Medical College, Bhopal. (3)S.N. Vijyavargiya, Peoples Medical College, Bhopal. (4)Suresh Singh Bhadoriya, Index Medical College.	RC2172015A0025 dated 31/07/2015	Supplementary charge sheets filed on 23.11.2017 by CBI against 592 accused persons including 4 accused persons mentioned at coloum no.8, U/s 120-B IPC r/w 419, 420, 467, 468, 471, 201 of IPC Sec 13(2) r/w 13(1) (d) of IPC Act, 1988; sec 66 r/w 43(i) of IT Act and Sec 3D(1), (2)/4 of MPRE Act in the Court of 9th ASJ, Bhopal. Further Investigation against remaining accused persons is continued.

(Handwritten signature)

परिशिष्ट "क" 11

परिशिष्ट "क" 11
अनुसूचित जात/वर्ग के उम्मीदवारों के लिए (अनुसूचित जात/वर्ग के उम्मीदवारों के लिए)